

10

OA 967/2002

Order dated 09.11.2004.

For hearing.

Court heard)

Bench

my

8/11/04

Copy of order.

dt. 9/11/04 issued
to the counsel for
both side.

11/11/04
S.O.

my

23/11/04

On the last occasion i.e. 15-10-04,
neither the applicant nor his counsel any
appear. However, to give one more chance,
the matter was ordered to be noted on
09.11.04. Today also none appeared for the
applicant nor the applicant is present in
person. A perusal of the order sheet also
reveals that several adjournments were granted
in this case either at the behest of the
applicant or due to
his absence. In view of the above, the
matter is disposed of as dismissed for
non-prosecution in the presence of Mr. C.R. Mishra,
U. A. S. C for the respondents. No com.

member G,
[Signature]

[Signature]
Vile. Chairman.